

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2578
ANSWERED ON:12.03.2010
ROHINI RESIDENTIAL SCHEME, 1981
Mishra Shri Mahabal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the numbers of the persons which have not been allotted plots by the Delhi Development authority (DDA) under the Rohini Residential Scheme, 1981 till date alongwith the reasons therefor;
- (b) the numbers of the complaints particularly from retired senior citizens received in this regard and the action taken thereon;
- (c) whether the Government has initiated the process of allotment of plots to the remaining allottees of the said Scheme; and
- (d) if so, the progress made in this regard so far and the time by which the plots to remaining allottees are likely to be allotted?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRISAUGATA ROY)

- (a): DDA has intimated that 25,298 registrants have not yet been allotted plots in Rohini Residential Scheme, 1981, due to non-availability of anticipated number of plots.
- (b) : DDA has further informed that complaints/ representations have been received from time to time from registrants for allotment of plots, and that record of the complaints/representations so received, has not been compiled.
- (c) : No, Madam.
- (d): DDA has further informed that 16,000 plots, which are under development in five sectors in Rohini, would be allotted to the waiting registrants in a time span of about 18 months, and that the balance, approximately 9,000 waiting registrants, would be allotted plots in about three years time after development of three additional sectors.